

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:3769
ANSWERED ON:04.09.2012
E PAYMENT TO FARMERS
Kumar Shri Shailendra

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether there is any proposal regarding e-payment to farmers for procurement of their agricultural produces;
- (b) if so, the details thereof along with the role of brokers and banks in this regard;
- (c) the deficiencies identified during the sale of their crops; and
- (d) the corrective measures taken by the Government to address such issues of the farmers?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE, FOOD PROCESSING INDUSTRIES AND PARLIAMENTARY AFFAIRS (SHRI HARISH RAWAT)

(a) to (d): Direct payment of the amount of procurement made under the purview of Ministry of Consumer Affairs, Food and Public Distribution, is being made through account payee cheques or transfer to farmers' accounts in most of the States.

The fragmented marketing supply chains along with large intermediation, contribute to high post harvest losses of the agricultural/horticultural produce, thus reducing farmers share in consumer price. In order to encourage investment in the modern marketing infrastructure and to promote alternative marketing channels for the farmers, Ministry of Agriculture has circulated a Model Agriculture Produce Marketing (Development and Regulation) Act in 2003 to States / Union Territories for its adoption and guidance. The Model Act provides for contract farming, direct marketing and setting up of markets in private and cooperative sectors.